

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER


No. 411

Dated: 05-10-2020

Consequent upon the promotions of Junior Scale Stenographers as PA-Cum-Senior Scale Stenographers in their own pay and grade in the pay Level-7 (44900-1424200) in Kashmir division, vide order No. 410 dated 05.10.2020, the following transfers and postings of Senior Scale Stenographers and Junior Scale Stenographers in Kashmir division are made in the interest of administration:

1. Shri Danish Manzoor, Junior Scale Stenographer posted in the court of Chief Judicial Magistrate, Budgam upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Leh.
2. Shri Abdul Rouf Naik, Junior Scale Stenographer under transfer to the Court of CJM, Anantnag upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-Cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Leh.
3. Shri Showkat Ahmad Malik who has opted to forgo his promotion as Senior Scale Stenographer pursuant to his posting in PDJ Court, Leh shall continue to work as Junior Scale Stenographer in the Court of Sub Judge, Baramulla.
4. Shri Abdul Majid Dar under transfer as Junior Scale Stenographer to the Court of Sub Judge, Baramulla is transferred and posted as such in the Court of CJM, Anantnag against the available vacancy.
5. Shri Mubasir Shafi who has opted to forgo his promotion as Senior Scale Stenographer pursuant to his posting in PDJ Court, Leh is posted as Junior Scale Stenographer in the Court of CJM, Budgam against the available vacancy.

(By Order)


(Jawad Ahmed)

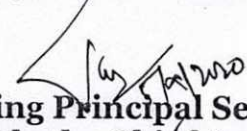
Officiating Principal Secretary to
Hon'ble the Chief Justice

Dated: 05-10-2020

No. 401-06/PSy

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar.
4. Principal District & Sessions Judges, Anantnag/ Baramulla/ Budgam/ Kupwara/ Leh for information and necessary action. They are requested to circulate copy of this order to all the concerned Presiding Officers in their districts.
5. Order File.
6. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Representations of Shri Showkat Ahmad Malik and Shri Mubasir Shafi, Junior Scale Stenographers seeking forgoing of their promotions.

Order

No.: 410

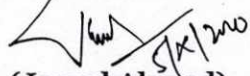
Dated: 05-10-2020

Upon the acceptance of representations of Shri Showkat Ahmad Malik, Junior Scale Stenographer, Sub Judge Court, Baramulla and Shri Mubasir Shafi, Junior Scale Stenographer, Sub Judge Court, Kupwara under transfer on promotion as Executive Assistant and PA-Cum-Senior Scale Stenographer respectively to the Court of Principal District & Sessions Judge, Leh, sanction is hereby accorded for foregoing their promotions to the posts of Senior Scale Stenographers granted to them vide High Court order No. 187 dated 19.08.2020, and consequent thereupon Sanction is hereby accorded to the promotions of Shri Danish Manzoor Jan and Shri Abdul Rouf Naik, Junior Scale Stenographers to the posts of Senior Scale Stenographers in the pay Scale of Pay Level-7 (44900-1424200) in Subordinate Courts of Kashmir division from the dates shown against their respective names under column -IV in the table below:

S. No. (i)	Name of the Official with residence (ii)	Date of entry in the present grade of Junior Scale Stenographer (iii)	Date from which promotion to the next higher grade/pay level granted (iv)
1	Danish Manzoor Jan, R/o Nowpora Safakadal, Srinagar	In OPG till 30.01.2020, and JSS grade w.e.f 01.02.2020	As Senior Scale Stenographer in his own pay and grade from the date of order till he completes requisite 5 years satisfactory experience of Junior Scale Stenographer i.e. upto 01.02.2025 and thereafter, Senior Scale grade/pay level shall be released to him from 02.02.2025.
2	Abdul Rouf Naik, R/o Nawa Devsar Kulgam	In OPG till 30.01.2020, and JSS grade w.e.f 01.02.2020	As Senior Scale Stenographer in his own pay and grade from the date of order till he completes requisite 5 years satisfactory experience of Junior Scale Stenographer i.e. upto 01.02.2025 and thereafter, Senior Scale grade/pay level shall be released to him from 02.02.2025.

Note: The posting orders of the promotees shall be issued separately.

(By Order)

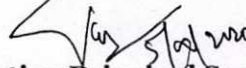

(Jawad Ahmed)

Officiating Principal Secretary to
Hon'ble the Chief Justice

No. 390-400/PSJ
Copy to the:

Dated: 05-10-2020

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar
4. Principal District & Sessions Judges Baramulla/Kupwara/Budgam/Anantnag for information and necessary action.
- 5-8. Sub Judge/CJM, Anantnag/Budgam/Baramulla/Kupwara for information and necessary action.
9. Director Finance, High Court of J&K at Srinagar for information.
10. Order File.
11. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice